

0ITEM NO.21

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6090/2015
KAMAL KUMAR Petitioner(s)

VERSUS

STATE OF U.P. & ANR. Respondent(s)
(with appln. (s) for exemption from filing c/c of the impugned
judgment and exemption from filing O.T. and office report)

WITH
SLP(Crl) No. 3540/2016
Interim Relief and Office Report)
SLP(Crl) No. 7864/2016
(With appln.(s) for exemption from filing O.T. and Interim Relief
and Office Report)

Date : 10/02/2017 This petition was called on for hearing today.
For Petitioner(s)

Mr. Umang Shankar,Adv.

Mr Sanjay Singh, Adv.

Mr. Rajeev Singh,Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. Rameshwar Prasad Goyal,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl) No. 6090/2015
Respondent no.1 has not filed counter affidavit despite
last opportunity having been granted as such, further
opportunity is declined.

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Respondent no.2 has already filed counter affidavit.

SLP(Crl) No.3540,7864 of 2016

None appears for the respondents despite due service.

Registry to process the matters for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)

Registrar